

GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
LOK SABHA
UNSTARRED QUESTION NO. : 3857
(To be answered on the 18th March 2021)

CONVENIENCE FEE FOR DOMESTIC FLIGHT BOOKINGS

3857. SHRI A.K.P. CHINRAJ

Will the Minister of CIVIL AVIATION

नागर विमानन मंत्री

be pleased to state:-

- (a) whether airlines are entitled to levy Convenience Fee for the domestic flight bookings made through airline's own website; and
(b) if so, the details thereof?

ANSWER

Minister of State (IC) in the Ministry of CIVIL AVIATION

नागर विमानन मंत्रालय में राज्य मंत्री (स्वतंत्र प्रभार)

(Shri Hardeep Singh Puri)

(a) & (b): Convenience fee is collected by airlines for establishing, maintaining and operating the online booking system to enable the passenger to book the air ticket electronically. The term "Commission", "Transaction fee", "Convenience fee" or any other terms used for the purpose means the same i.e. payment of remuneration to the intermediaries for the services rendered by them and therefore, all these terms are treated as "Commission", as a part of tariff to be determined by the airlines.
